

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) Maharashtra Government was moved to release 50,000 tonnes of molasses to Karnataka during the current alcohol year 1984-85 (December, 1984 November, 1985) on the basis of request received from the Government of Karnataka. As per information received from the Government of Karnataka, Maharashtra Government allotted to them 35,000 tonnes.

(c) It is presumed that the reference is to "Bidar" and not to "Bihar". Karnataka Government have informed that the two distilleries in Bidar, viz. M/s. Indian Breweries and Distilleries Ltd. and M/s. Ravindra and Company (Private) Ltd. were allotted 13,000 Metric Tonnes of molasses.

(d) Does not arise.

Change in Defence Policy in view of Nuclear Pact between U.S.A. and China.

4106. SHRI SHANTARAM NAIK : Will the Minister of DEFENCE be pleased to state :

(a) whether Government of India are going to make any change in their defence policy in view of the nuclear pact signed between U. S. A. and China with no clause to safeguard diversion of American nuclear materials and technologies ; and

(b) whether Government of India will approach the Government of United States in case the Government felt apprehension that such material and technology are likely to fall in the hands of Pakistan ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Government take into account all developments that have a bearing on our security while framing the country's defence policy.

(b) Government's concern over Pakistan's nuclear programme, and on reports of Sino-Pakistani nuclear collaboration, has been suitably conveyed to the Government of USA from time to time.

[*Translation*]

Telephone Connections to Exporters in Delhi

4107. SHRI JITENDRA SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of exporters who applied for telephones in Delhi during the last three years :

(b) the number of exporters among them, who have been provided with telephone connections and the number of those who are yet to be provided telephones ;

(c) the reasons for not providing telephone connections to the remaining such persons ; and

(d) whether a list of applicants for telephone connections will be laid on the Table of the House ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (d) No separate waiting list is maintained for the demands for telephone connections from exporters in the matter of allotment. It would, therefore, not be possible to give the information on number of such applicants on the waiting list or those who have been provided telephone connections in the past three years.

However, foreign exchange earners like manufacturers of exportable goods ; individuals, firms and organisations earning foreign exchange by way of services rendered ; export houses and commercial organisations, earning foreign exchange, can register for one telephone connection under 'OYT-Special' category if they earn foreign exchange equivalent to atleast Rs. 2 lakhs in a year. They can register for more connections in 'OYT-Special' category depending on the amount of their foreign exchange earnings. The telephone connections are provided on priority on availability of spare exchange capacity.

[*English*]

Higher allocation for procurement of Wagons

4108. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state: